

consultation with the State Governments and Union Territories.

(b) About 33% of urban population are likely to be covered by the end of the Sixth Five Year Plan.

(c) During the Decade the target for coverage in respect of urban sanitation is as follows :—

Urban Sewerage and Sanitation-100% of the population to be covered in respect of Class I cities and 50% in respect of Class II and other towns. Overall coverage in each State should be 80% of the urban population, by means of sewerage and simple sanitary methods of disposal.

(d) Sanitation is a State Subject and the States have to formulate and execute programmes for achieving the targets laid down for the decade. The States have been requested to step up the outlay and make adequate provision during the 7th Five Year Plan for this purpose.

(e) In collaboration with the U.N.D.P. Government of India conducted a feasibility study on introduction of low cost sanitation in 18 States and three Union Territories. Master Plan reports have been/are being submitted to the States/Union Territories. The States have to take action to implement the reports for mass translation of low cost sanitation technology. The exact provision made for this purpose during the 7th Five Year Plan will be known only after the Plan is finalised.

Sugar Supply to Tripura

415. SHRI AJOY BISWAS : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) total metric tonnes of sugar allotted to Tripura during 1981-82, 1982-83 and 1983-84 ;

(b) actual requirement of sugar by Tripura during the above period ; and

(c) actual supply of sugar to Tripura during that period ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The State-wise monthly levy quota of sugar are not based on the requirement or demand of the State Governments. These are allotted on the basis of certain uniform norms out of the total available levy sugar for allocation to all the State Governments. The monthly quota of levy sugar allotted to Tripura State during the sugar year 1981-82 to 1983-84 are as under :—

Sugar Year (Oct. September)	Monthly levy sugar quota (Tonnes)
1981-82	
(a) October, 1981 to March 1982	759
(b) April, 1982 to September, 1982	876
1982-83	
October, 1982 to September, 1983	876
1983-84	
October, 1983 to date	958

(c) The responsibility of obtaining supplies against the monthly levy sugar quota allocations is that of the Tripura Government since the State Government are themselves arranging the lifting of allotted levy sugar from the concerned factories.

Enforcing High Standards of Safety to Avoid Accidents

416. SHRI K. RAMAMURTHY : Will the Minister of LABOUR be pleased to state :

(a) whether according to ILO findings, in the third world countries, the work-related accidents and injuries and work aggravated sickness are several times higher than in industrialised countries ; and

(b) if so, the steps being taken to enforce in India the high standards of safety stipulated by the ILO ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJAI AH): (a) In the World Labour Report 2 released by the International Labour Office, Geneva, there is an observation that 'some in-depth studies show rates of fatal accidents are several times higher in the developing countries than in the industrialised countries'. This is a general analysis, based on a limited data in respect of few countries. However, in so far as the rate of accidents in the country is concerned, the number of reportable accidents in 1983 was 3,49,254 as compared to 3,46,443 in the year 1982 registering a marginal increase of 0.8%.

(b) Government reviews the provisions of the Factories Act and the regulations from time to time, so as to make them in conformity with the ILO Conventions and Recommendations and the State Governments are advised to adopt appropriate changes in the State Factory Rules.

Strike by the Employees of 'National Herald' and 'Quami Awaz'

417. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that the employees of National Herald and Quami Awaz, published by Associated Journal Ltd., Delhi are on strike, demanding arrears of wages and bonus;

(b) if so, the steps taken to settle their demands?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJAI AH): (a) Yes Sir. As reported by the Delhi Administration, the workmen of M/s National Herald and Quami Awaz went on strike with effect from 10.1.1985 demanding payment of bonus for the year 1983-84.

(b) Immediately on receipt of information, the parties were called by the Labour Department, Delhi Administration and discussions were held a number of times to settle the issue amicably. A settlement was proposed by the Labour Commissioner on

22.2.85 asking the management to pay the wages and other dues to workers immediately. This was accepted by both the parties and the strike was called off. Delhi administration has further reported that the management has already paid wages and bonus due for the year 1983-84 to the workers. The management has also assured that no worker would be victimised on account of the strike.

Decline in Price of Coconut in Kerala

418. SHRI K.P. UNNIKRISHNAN: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether Government are aware of the continuous decline in the raw coconut and copra prices during the last 3 months in Kerala markets;

(b) Whether Government of Kerala has sought any remedial steps; and

(c) the action proposed to be taken to stabilise the prices?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) Yes, Sir.

(b) No, Sir.

(c) The recent decline in prices of raw coconut and copra has occurred from very high level of prices prevailing during the last over two years. Prices of coconut and copra during 1982-84 had ruled very high because of fall in production due to drought and disease incidence. The latest prices are still higher than those prevailing in 1981-82.

Extension of T.V. during 1985-86

419. SHRI K.P. UNNIKRISHNAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the programme to be undertaken for extending T.V. during 1985-86 and the number of stations which are proposed to have independent transmission;